

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL EASTERN
BENCH, KOLKATA**

ORIGINAL APPLICATION NO. 61/2025

IN THE MATTER OF:

SATAM PATNAIK

...APPLICANT

Versus

STATE OF ODISHA & ORS.

...RESPONDENTS

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THROUGH

SUNIL J. MATHEWS/ JYOTI CHIB/ ASHTAMI KHATRI

Shanti Kunj, Link Road

Cuttack- 753001

(M) 9311567212

PLACE: BHUBANESWAR

DATE: 04.05.2026

Email: sjmathews@gmail.com

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IN THE MATTER OF:

1. SATAM PATNAIK

C/O SHRI BALA KRUSHNA PATNAIK TRUST

6th LANE, AMALAPADA, ANGUL- 759122

Email- satam.patnaik@gmail.com

...APPLICANT

VERSUS

1. STATE OF ODISHA

THROUGH CHIEF SECRETARY OF ODISHA

LOKASEVA BHAWAN, BHUBANESHWAR- 751001

Email- csori@nic.in

2. ED & PLANT HEAD, JINDAL STEEL LIMITED

JSL, CHHENDIPADA ROAD, SH-63,

PO- JINDAL NAGAR, DISTRICT- ANGUL

ODISHA- 759111

Email- Pankaj.malhan@jindalsteel.com

3. ADDITIONAL CHIEF SECRETARY, FOREST, ENVIRONMENT & CLIMATE CHANGE

DEPARTMENT

KHARBELA BHAWAN, BHUBANESWAR,

ODISHA- 751001

Email- fesec.or@nic.in

4. THE PRINCIPAL CHIEF CONSERVATOR OF FORESTS AND HOFF,

ARANYA BHAVAN, CHANDRASEKHARPUR, BHUBANESWAR

ODISHA

Email- pccf.hoff@odisha.gov.in

5. DISTRICT COLLECTOR, ANGUL

AT PO/DIST- ANGUL, ODISHA- 752001

Email- dm-angul@nic.in

6. DIVISIONAL FOREST OFFICER, ANGUL

AT PO/PS- ANGUL

Email- dfoangul@gmail.com

7. CHAIRMAN, ODISHA BIODIVERSITY BOARD,

REGIONAL PLANT RESOURCE CENTRE,

EKAMRAKANAN, NAYAPALLI, BHUBANESWAR- 751015

Email- msobb@rediffmail.com

8. DEPUTY DIRECTOR GENERAL OF FORESTS (C),

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE
CHANGE,

INTEGRATED REGIONAL OFFICE,

A/3, CHANDERSEKHARPUR, BHUBANESWAR- 751023

Email- roez.bsr-mef@nic.in

9. DIRECTOR OF MINES OF ODISHA

DIRECTOR OF MINES, HEAD OF DEPARTMENT BUILDING
UNIT-V,

BHUBANESWAR -751001

Email- dirmines_odisha@rediffmail.com

10. DIRECTOR OF GEOLOGY OF ODISHA

BHU-BIGYAN BHAWAN, BHUBANESWAR, ODISHA 751001

Email- dir.geology@orissaminerals.gov.in

11. DEPUTY DIRECTOR OF MINES, TALCHER CIRCLE, TALCHER

DY. DIRECTOR MINES, HATATOTA, TALCHER- 759100

Email- ddm.talcher@orissaminerals.gov.in

12.REGIONAL CHIEF CONSERVATOR OF FORESTS, ANGUL CIRCLE

AT P.O.- HAKIMPADA, DIST.-ANGUL-759143

Email- rccfangul@gmail.com

...RESPONDENTS

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL EASTERN
BENCH, KOLKATA**

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**SHORT SUBMISSION ON LETTER RECEIVED BY DFO, ANGUL DATED
04.05.2026 IN RESPONSE TO REPRESENTATION BY THE APPLICANT
DATED 28.04.2026**

1. That pursuant to the representation dated 28.04.2026 by the applicant, the office of the Divisional Forest Officer, Angul Division, vide letter dated 04.05.2026, directed a site inspection by the Assistant Conservator of Forests on 05.05.2026, thereby acknowledging the seriousness of the allegations and the necessity for immediate verification. The copy of the letter dated 04.05.2026 by the Divisional Forest Officer, Angul Division is marked and annexed herewith as **Annexure 16**.
2. That, it has further come to light that the Forest Range Officer, Angul Forest Range, along with his team, conducted a raid in the Kaliakata RF area and seized five coal-loaded trucks belonging to Jindal Steel Limited which were plying on the said service road. The said fact has also been independently

confirmed by both the Divisional Forest Officer, Angul Division and the Forest Range Officer, Angul Range.

3. That, the seizure of the aforesaid coal-loaded trucks clearly indicates ongoing unauthorized activities within the Kaliakatta Reserved Forest area, which further substantiates the allegations of illegal use of forest land and violation of statutory forest diversion conditions.
4. In view of the above, it is respectfully submitted that the material on record prima facie establishes unauthorized activities within the Kaliakatta Reserve Forest area, warranting urgent intervention, verification, and appropriate action in accordance with law.

THROUGH

SUNIL J. MATHEWS/ JYOTI CHIB/ ASHTAMI KHATRI

Shanti Kunj, Link Road

Cuttack- 753001

(M) 9311567212

Email: sjmathews@gmail.com

PLACE: BHUBANESWAR

DATE: 04.05.2026

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Affidavit No. 7717 / 2026
Dated 4/5/2026

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN BENCH, KOLKATA**

(Under Section 18(1) read with Section 14(1) and 15 of the National Green Tribunal Act 2010)

ORIGINAL APPLICATION NO. _____ / 2026

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VERSUS

STATE OF ODISHA AND ORS.

...RESPONDENTS

I Satam Patnaik , S/o Purusottam Patnaik, aged about 45 years, r/o 6th Lane, Amalapada, Near Gramya Bank, At/PO, Angul PS – Angul Odisha. PIN- 759122 do hereby solemnly affirm and state as under:

1. That I am the Applicant in the present case and Deponent in the present Affidavit, hence, I am competent to swear this Affidavit.
2. That I have read over the contents of the accompanying Application and the same is true and correct and is drafted on my instruction.

Satam Patnaik.

DEPONENT



Jan 19-26
**NOTARY
ANGUL**

X



VERIFICATION

Verified on this 4th May, 2026, that the contents of the above Affidavit are true and correct, and nothing material has been concealed therefrom, nor any part of it is false.

Sabun Patra

DEPONENT

IDENTIFIED BY

May 5 2026
**NOTARY
 ANGUL**

Affidavit No. 7717/2026
 dated this 4th day of May 2026
 The above named deponent having been
 identified by Sri. R.K. Behera
 Advocate, Angul
 solemnly affirmed before me this
 the 4th day of May
2026 A.M./P.M. in
 the court premises that the contents
 of this affidavit true to the best of
 his/her knowledge.

May 5 2026
**ROMITA KUMAR BEHERA
 NOTARY
 ANGUL, ODISHA
 Regd. No-ON 09-2962
 Cell-9439737146**



OFFICE OF THE DIVISIONAL FOREST OFFICER, ANGUL DIVISION, ANGUL
At/P.O./Dist-Angul, Odisha- 759122, E.mail I.D- dfoangul@gmail.com / dfo.angul@odisha.gov.in

Letter No. 4535 /Dated. 04.05.2026

To

The Range Officer,
Angul Range.

Sub: -

Representation regarding alleged construction of Iron Slurry Pipeline by JSP within Kaliakata RF area without prior permission and in violation of Forest Diversion Approval conditions.

With reference to the subject cited above, this is to inform you that the Assistant Conservator of Forests of this Division will conduct a site inspection on **05.05.2026 at 09:00 AM** for the aforementioned purpose.

You are, therefore, requested to be present on the said date and time along with the concerned Forester and Forest Guard.

This is for your information and necessary action.

Encl :-

As above.


Divisional Forest Officer
Angul Division

Memo No. 4536 /Dated 04.05.2026

Copy forwarded to the Authorized Signatory of Jindal Steel and Power Limited for information and necessary action.


Divisional Forest Officer
Angul Division

Memo No. 4537 /Dated 04.05.2026

Copy forwarded to Sri Satam Patnaik, C/o Shri Bala Krushna Pattanaik Trust, 6th Lane, Amalapada, Angul, for information and necessary action.


Divisional Forest Officer
Angul Division

Date: 28-04-2026

To
 The Divisional Forest Officer (DFO)
 Angul Forest Division
 Angul, Odisha

Subject: Representation regarding construction of Iron Ore Slurry Pipeline by JSL within Kaliakata RF area without prior permission and in violation of Forest Diversion Approval conditions

Reference:

- As per condition No. XX/1 of the Stage-I approval order. Forest land shall not be used for any purpose other than that specified in the proposal.

Respected Sir,

I am writing to bring to your kind attention a matter of serious concern regarding "construction of an Iron Ore Slurry Pipeline" by Jindal Steel Limited (JSL), Angul within the Kaliakata Reserved Forest (RF) area under your jurisdiction.

Location of Slurry Pipe Line: From Back gate of Shree Bhoomi Power Plant (earlier known as Monnet Power Plant and now owned by JSL) to JSL, Angul Boundary through Kaliakata RF.

Stage-1 Approval Order of Forest Diversion: There is approval for underground water pipe line, not for underground iron ore slurry pipe line.

Violation of Forest Act & Rules:

It has come to notice that the said construction activity was done without obtaining prior permission from the competent forest authorities, which constitutes a violation of the provisions of the Forest (Conservation) Act, 1980 and other applicable regulations. Furthermore, the activity appears to be in contravention of the specific conditions stipulated under the Forest Diversion Approval granted, if any, for the project.

Such unauthorized interventions within a Reserved Forest area pose significant risks to the ecological integrity of the region, including damage to forest cover, wildlife habitat disruption, and long-term environmental degradation. These actions, if left unchecked, may set a concerning precedent for non-compliance with statutory forest protection norms.

In view of the above, I humbly request your good office to:

- 1- Request for a joint field visit of senior Forest Department Officials and petitioner's team.
- 2- Immediately investigate the matter and verify the legality of construction of slurry pipe line.
- 3- Take necessary action to halt the work if it is found to be unauthorized or in violation of approval conditions of Forest Diversion.

*Sri Bidya, ACF
 is requested to inquire
 into the matter and report
 submission on or before
 12.05.2026.*



Ashtami Khatri <ashtamikhatri88@gmail.com>

Advance Service | OA 61/2025 | Satam Patnaik v. State of Odisha

1 message

Ashtami Khatri <ashtamikhatri88@gmail.com>

Mon, May 4, 2026 at 7:18 PM

To: csori@nic.in, Pankaj.malhan@jindalsteel.com, fesec.or@nic.in, pccf.hoff@odisha.gov.in, dm-angul@nic.in, dfoangul@gmail.com, msobb@rediffmail.com, roez.bsr-mef@nic.in, dirmines_odisha@rediffmail.com, dir.geology@orissaminerals.gov.in, ddm.talcher@orissaminerals.gov.in, rccfangul@gmail.com

Cc: sunil mathews <sjmathews@gmail.com>, Advocate Jyoti Rajput <advocatejyotirajput83@gmail.com>

Dear all,

Please find attached the copy of the **Short submissions** filed in Original Application No. 61 of 2025 (EZ), **Satam Patnaik v. State of Odisha** by way of this advance service.

Next date of hearing is **05.05.2026**

Regards,**Adv. Ashtami Khatri**

Supreme Court of India,

Tilak Marg, New Delhi - 110001

Phone no. - +91 9169943658

 **Short submission-OA 61.pdf**
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